

Name of the Corporate Debtor: Avarsekar Realty Private Limited; Date of Commencement of CIRP: 09-11-2023; List of Creditors as on: 22-08-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	2	7164250920	1	6798678621	41.22		365572299		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	28	3543483102	28	1424057721	8.63		2119425381		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	7164250920	1	6798678621	41.22		365572299		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	29	3548483102	24	1424057721	8.63		2119425381		Annexure 4
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	5	4770627	5	2411038	0.01		2359589		Annexure 6
7	Operational creditors (Government Dues)	9	27146003.00	9	27146003	0.16		0		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	18	139170249	15	14087344	0.09		125082905		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	5000000	1	5000000	0.03		0		Annexure 9
Total		94	21596554923	84	16494117069	100.00		5097437854	0	